

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-05/2007/9729/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nagen Senabaya Deori,
District & Sessions Judge,
Majuli.

Dated Guwahati the ¹⁶ 25 September, 2023

Sub: **Casual leave.**

Ref:- Your letter No. JJA(M) 2567/2023 dtd. 20.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 26.09.2023 and 27.09.2023 with station leave permission from the morning of 23.09.2023 till the morning of 29.09.2023**, as prayed for.

The Chief Judicial Magistrate, Majuli shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-05/2007/9730/A, dated , 25-09-23

Copy to:.

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-64/2000(pt.)/9648/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibyajyoti Rajkhowa,
Counsellor cum i/c Principal Judge,
Family Court, Dhubri.

Dated Guwahati, the 25th September, 2023.

Sub:- **Station leave permission.**

Ref:- letter Dated 20.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 22.09.2023 till the morning of 26.09.2023.** Further, the Chief Judicial Magistrate, Dhubri and in his absence the CJM (i/c), Dhubri, shall remain in charge of the Family Court, Dhubri during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-64/2000(pt.)/9649-9650/A, dated , 25-09-23

Copy to:

1. The Chief Judicial Magistrate, Dhubri.
2. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)